

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 21 OF 2019**  
**APPEAL NO. 73 OF 2019**

**Dated : 12<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**APPEAL NO. 21 OF 2019**

**Talwandi Sabo Power Limited** ... **Appellant(s)**  
**Versus**  
**Punjab State Electricity Regulatory Commission & Anr.** ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Akshat Jain  
Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal for R-2

**APPEAL NO. 73 OF 2019**

**Nabha Power Limited** ... **Appellant(s)**  
**Versus**  
**Punjab State Electricity Regulatory Commission & Anr.** ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Aniket Prason  
Mr. Pratik Das  
  
Mr. P. Mukherjee  
Mr. B. Verma (Rep.)

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
  
Ms. Ranjitha Ramachandran for R-2  
Ms. Poorva Saigal

## **ORDER**

Heard Mr. Amit Kapur, learned counsel for Appellant in Appeal No. 21 of 2019 at length.

List the matter for further hearing on **09.08.2019 at 2.30 p.m.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*tpd/mkj*